

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

8  
T.C.P No. 282/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

Ultratech Cement Ltd.  
V/s.  
Orbit Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP No. 282/I&BP/NCLT/MB/MAH/2017

Petitioner's side is not present. Since we are not aware of whether date of hearing is within the knowledge of the Petitioner or not, the Registry is hereby directed to communicate next date of hearing to the Petitioner as well as Corporate Debtor.

List this matter on 18.07.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)